

DIVISION BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/81(KB)2022
IA(I.B.C)/471(KB)2023, IA(I.B.C)/894(KB)2023,
IA(I.B.C)/875(KB)2023, IA(I.B.C)/14(KB)2023,
IA(I.B.C)/288(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS ATIBIR INDUSTRIES COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

Mr. Joy Saha, Sr. Adv.] For Financial Creditor

Mr. Santosh Kr. Roy, Adv.

Ms. Rituparna Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskan Saha, Adv.

Mr. Arijit Bardhan, Adv.] For Respondent

Mr. Soumyajit Mishra, Adv.

Mr. Subhankar Nag, Adv.] For CFM Asset Reconstruction Co. Pvt. Ltd.

Mr. Biswajit Kumar, Adv.

Mr. Dipak Varma, Adv.

ORDER

1. Ld. Senior Counsel/Counsel for the parties present.
2. It is stated by the Ld. Counsel for parties that an appeal is pending before Hon'ble High Court at Calcutta and it is on the monthly list.
3. In view of this position, this petition is deferred and adjourned to **14.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)